

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.248/2007
Dated Friday the 7th day of September, 2007

CORAM :

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER

S.Bijukumar
Gramin Dak Sevak Mail Deliverer,
Manikanteswaram Branch PO,
Trivandrum South Postal Division
Residing at "Udaya Bhavan". No/SRA-8,
Sreenagar, Manikanteswaram P.O.,
Trivandrum-13. ... Applicant.

By Advocate Mr.T.C.G.Swamy

V/s.

- 1 The Superintendent of Post Offices,
Trivandrum South Division
Trivandrum – 695 014.
- 2 The Chief Postmaster General,
Kerala Circle, Trivandrum
- 3 Union of India represented by
the Secretary to the Government of India,
Ministry of Communications,
(Department of Posts), New Delhi. ... Respondents

By Advocate Mr.TPM I Khan SCGSC

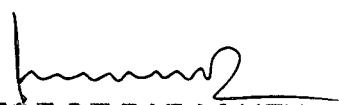
The application having been heard on 7.9.2007 the Tribunal, on the same day delivered the following:

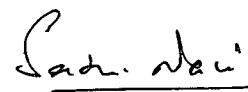
(ORDER)

Hon'ble Mrs.Sathi Nair, Vice Chairman

When the matter was taken up, counsel for applicant submitted that the respondents have issued letter No.GEN/CC-5/22/2007 dated 13th August, 2007 acceding to the reliefs prayed for by the applicant in this OA.

2 In view of the above, nothing survives and hence the OA is closed.


GEORGE PARACKEN
JUDICIAL MEMBER


SATHIANAIR
VICE CHAIRMAN

abpsn